

ITEM NO.103

Court 12 (Video Conferencing)

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8258/2009

UNITED BANK OF INDIA

Appellant(s)

VERSUS

BISWANATH BHATTACHARJEE

Respondent(s)

Date : 05-08-2021 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Appellant(s) Mr. Rajesh Kumar Gautam, Adv.
Mr. Anant Gautam Adv.
Mr. Nipun Sharma, Adv
Mr. Madhur Tewatia, Adv.
for M/S. Mitter & Mitter Co.

For Respondent(s) Mr. Biswaroop Bhattacharya, Advocate
Mr. Kunal Chatterji, Adv.
Ms. Maitrayee Banerjee, Adv.
Mr. Partha Sil, AOR

UPON hearing the counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

Counsel for the parties shall file written submissions, not exceeding five pages, within two weeks from today.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER